

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

RAJYA SABHA
UNSTARRED QUESTION NO-2109
ANSWERED ON- 13/12/2024

LINKING OF KVKs AND AGRICULTURAL RESEARCH INSTITUTIONS

2109. SHRI S NIRANJAN REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the total number of Krishi Vigyan Kendras (KVKs) established across the country, the details thereof, State/UT-wise;
- (b) the financial assistance provided by Government for the establishment and functioning of KVKs;
- (c) the manner in which KVKs are being linked with agricultural research institutions and whether they are utilising the latest research to deliver training and extension services to farmers, if so, the details thereof; and
- (d) whether KVKs are integrating digital technologies and platforms such as mobile apps or online training to extend their reach and services to farmers, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI BHAGIRATH CHOUDHARY)

(a): The total number of Krishi Vigyan Kendras (KVKs) in the country are 731. The State/UT wise details is at **Annexure-I**.

(b): At the time of establishment of a KVK, a Memorandum of Understanding (MOU)/ Memorandum of Agreement (MOA) is signed between Indian Council of Agricultural Research (ICAR) and the respective Host Organization. As per this Memorandum, the Council (first party) shall provide grant for the project on Krishi Vigyan Kendra according to the pattern of assistance approved under the Krishi Vigyan Kendra scheme subject to personnel and budgetary limitation imposed by the Government of India from time to time. The items of assistance may inter-alia include the following:

- (i) Salary assistance in respect of competent scientists and technical staff in different disciplines (Agricultural Extension, Agronomy, Plant Breeding, Livestock Production, Horticulture, Home Science, Agricultural Engineering, Fisheries, Agro-forestry, Soil Science and Plant Protection) based on the local needs and requirements for taking up various activities of the KVK as per mandate;
- (ii) Assistance for salary in respect of modest office staff necessary to support the scheme;
- (iii) The cost of approved recurring and non-recurring items based on the pattern of assistance applicable to KVKs as decided by the competent authority from time to time;
- (iv) The Council may also consider assistance as one time revolving fund refundable after five years for maintenance and running of farms, workshops, gardens, farm animals, birds, ponds etc. which will be strictly operated according to the rules and guidelines of revolving fund scheme of the Council;
- (v) For participation in and organisation of workshop, seminars, symposia and meetings approved in advance by the ICAR; and
- (vi) Expenses on publication of Progress Reports and other literature as approved by the Council.

(c): The technologies developed out of research conducted by ICAR Research Institutes and Agricultural Universities (AUs) are taken to farmers' fields by KVKs through different activities like On Farm Testing, Frontline Demonstrations, training programmes and extension activities. The scientists/Subject Matter Specialists of KVKs are also imparted training on the latest technologies in the AUs/ICAR Institutes.

(d): ICAR has created ICT based platform Kisan Sarathi for interface between farmers and the Scientists to provide a seamless, multimedia, multi-ways connectivity to the farmers with the latest agricultural technologies, knowledge base and the pool of large number the subject matter experts. Till date, 2.31 crores farmers are registered with Kisan Sarathi from more than 3.15 lakh villages from all across country. Apart from receiving more than two lakh calls from the farmers, about 5.36 crore advisories in the form of SMS have also been sent to the registered farmers by Scientists of KVK via Kisan Sarathi Platform.

[Part (a) of Rajya Sabha USQ No. 2109 dated 13.12.2024]**State/UT-wise number of Krishi Vigyan Kendras**

S. NO.	State/Union Territory	No. of KVKs
1.	Andaman and Nicobar Islands	3
2.	Andhra Pradesh	24
3.	Arunachal Pradesh	17
4.	Assam	26
5.	Bihar	44
6.	Chhattisgarh	28
7.	Delhi	1
8.	Goa	2
9.	Gujarat	30
10.	Haryana	18
11.	Himachal Pradesh	13
12.	Jammu and Kashmir	20
13.	Jharkhand	24
14.	Karnataka	33
15.	Kerala	14
16.	Ladakh	4
17.	Lakshadweep	1
18.	Madhya Pradesh	54
19.	Maharashtra	50
20.	Manipur	9
21.	Meghalaya	7
22.	Mizoram	8
23.	Nagaland	11
24.	Odisha	33
25.	Puducherry	3
26.	Punjab	22
27.	Rajasthan	47
28.	Sikkim	4
29.	Tamil Nadu	32
30.	Telangana	16
31.	Tripura	8
32.	Uttarakhand	13
33.	Uttar Pradesh	89
34.	West Bengal	23
Total		731